



- 3) In that view of the matter, Successful Buyer is hereby directed to engage New Counsel who shall prosecute the present Application further in accordance with law, failing which, this Bench shall be left with no other option except to dismiss the Application for want of prosecution.
- 4) Stand over to 03.06.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare